


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI**  
**ORDER**

In partial modification to this office order no. 73975-74175/F.1(3)/Gaz/23, dated 03.10.2023, the following Committee is hereby re-constituted, **with immediate effect.**

Name of the Committee	Name of Judicial Officer	Designation
<b>Review Scrutiny Committee/ Review DPC to scrutinize the cases of ibid Respondents/ Employees (ex-officials)</b>	Sh. Vinod Kumar Principal District & Sessions Judge (West)	Chairperson
	Ms. Ravinder Bedi, District Judge, Comm.Court (Central)	Member
	Sh. Anuj Aggarwal, ASJ (Spl.FTC), (Central)	Member
	Sh. Arul Varma, ASJ, Special Judge (NDPS), (South-East)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

  
30.1.2024

**(NAROTTAM KAUSHAL)**

Principal District & Sessions Judge (HQs)  
Delhi.

No. 6742 - 6767 /F.1(3)/Gaz/2024

Dated 30 JAN 2024

**Sub:- Review Scrutiny Committee/ Review DPC.**

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all court complexes, Delhi/ New Delhi.
3. The Officers concerned.
4. The AO(J)/Branch In-charge, Admn. I, II & III, Promotion Cell, Tis Hazari Court, Delhi.
5. The P.S. to the undersigned.
6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
7. The R&I Branch (Central) for uploading on LAYERS.



Principal District & Sessions Judge (HQs)  
Delhi